

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

131. C.P. 176/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.04.2024**

NAME OF THE PARTIES: Rakesh Bharatkumar Suchak
V/s.
Dombivali Paper Manufacturing
Company Pvt Ltd.

SECTION 58(3), 59, OF THE COMPANIES ACT, 2013 & Rule 11 of NCLT,
1956

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **18.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//